

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Gontermann Peipers (India) Limited Date of Commencement of Liquidation: 30-04-2021; List of Stakeholders as on Date: 14-08-2021; Name of IP: Mr. Raj Singhania; Process Number: 1; Last 5 digit of registration number: 10367

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		143916		143916	0	0	0	NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	2802787234	3	2802787234	0	0	0	Annexure 3
4	Unsecured financial creditors	1	54872712	1	54872712	0	0	0	Annexure 4
5	Operational creditors (Workmen)	1	268837005	1	268837005	0	0	0	Annexure 5
6	Operational creditors (Employees)	2	147864503	2	147864503	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	173645214	2	122669179	0	0	50976035	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	43	355728294	43	138609107	90260703	126858483	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	118956608	4	103208951	0	0	15747657	Annexure 9
Total		56	3922835486	56	3638992607	90260703	126858483	66723692	